Title: Regadubg All India Transporters"" Strike.

श्री किरीट सोमैया (मुम्बई उत्तर पूर्व) : अध्यक्ष महोदय, मैंने ट्रांसपोर्टर्स स्ट्राइक के प्रति सरकार का ध्यान आकर्ति करने का प्रयत्न किया है। गत कुछ दिनों से जो देश भर में… (व्यवधान)

अध्यक्ष महोदय : इस विाय पर मेरे पास 4-5 नोटिसेज हैं।

श्री राशिद अलवी (अमरोहा) : मेरा इस विाय पर नहीं, दूसरे विाय पर है।

अध्यक्ष महोदय : मैं सभी को बोलने की इजाजत नहीं दे रहा हूं, लेकिन मैं आपका ध्यान आकर्ति करना चाहता हूं कि इस विाय में मैंने मंत्री जी से बात की है और मंत्री जी कल इस विाय पर स्टेटमेंट देने वाले हैं।

श्री किरीट सोमैया (मुम्बई उत्तर पूर्व) : अध्यक्ष महोदय, मैं सरकार का ध्यान आकर्ति करना चाहता हूं कि ट्रांसपोर्टर्स एसोसिएशन की 5-7 ऐसे महत्व की डिमांड हैं, उसमें एक 15 साल पुराने व्हीकल्स के डिस्पोजल के बारे में है।

कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.) : लोग खंडूरी साहब का इस्तीफा मांग रहे हैं, पहले उनका इस्तीफा दिलवाइये।…(व्यवधान)

श्री **किरीट सोमैया :** आप भी पहले दिन से इस सरकार का इस्तीफा मांग रहे हैं. लेकिन पांच साल अभी और पांच साल बाद में इन्तजार करना पड़ेगा।

कुंवर अखिलेश सिंह: ये मुंगेरी लाल के हसीन सपने हैं।

श्री किरीट सोमैया : इसमें 15 साल पुराने ट्रकों के सम्बन्ध मेंमुझे ऐसा लगता है, ट्रांसपोर्ट मिनिस्टर को एनवार्यनमेंट मिनिस्ट्री के साथ मिलकर इसमें क्लैरिटी लानी पड़ेगी। दूसरे 2-3 विाय ऐसे हैं, उनकी जो मांगें हैं, उस सन्दर्भ में भी मुझे ऐसा लग रहा है कि इसमें सम्बन्धित राज्य सरकार और केन्द्र को मिलकर कुछ इसमें से रास्ता ढूंढना पड़ेगा। दूसरी जो 5, 7, 8 डिमांड्स हैं, वे रिफार्म्स के सम्बन्ध में हैं।

अध्यक्ष महोदय : इस पर जब मंत्री जी स्टेटमेंट करेंगे, तब बताएंगे।

श्री **किरीट सोमैया** : मेरी प्रार्थना यही है कि इस सम्बन्ध में कभी न कभी यहां पर चर्चा हो और उसमें से कुछ मार्ग निकाला जाये।

श्री रामजीलाल सुमन : अध्यक्ष महोदय, इस विाय पर मंत्री जी बयान करेंगे, स्टेटमेंट देंगे, ट्रांसपोर्टर्स की जो हड़ताल है?

अध्यक्ष महोदय : इस विाय पर आपका नोटिस है।

श्री रामजीलाल सुमन (फिरोजाबाद) : अध्यक्ष महोदय, ट्रांसपोर्टर्स की जो हड़ताल है, उससे जो हालात बन रहे हैं। वे गंभीर हैं।

SHRI K. MALAISAMY (RAMANATHAPURAM): Sir, I have given a notice on all-India transporters' strike.

MR. SPEAKER: I have seen your notice and on this, the Minister is going to make a statement tomorrow. At that time, I can say what can be done about it.

...(Interruptions)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, मंत्री जी बयान कब देंगे? कल इस पर मंत्री जी बयान देंगे? ट्रांसपोर्टर्स की हड़ताल पर मंत्री जी कल बयान देंगे? ऐसा क्यों ?

अध्यक्ष महोदय : मैंने हाउस में आने के पहले बात की है।

...(Interruptions)

SHRI SHIVRAJ V. PATIL (LATUR): Sir, the transporters' strike is causing concern to all of us. We are going to give a notice of the Calling Attention Motion. If the Minister gives a statement in reply, at least four Members can put questions. Otherwise, it is not allowed to ask for clarifications in this Houseâ€!...(Interruptions)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, हम लोगों का इस सवाल पर कालिंग अटेंशन मोशन है, उसे लिया जाये।

SHRI K. MALAISAMY: Sir, there has been an incalculable damage and irreparable loss due to the transporters' strike. On an average, there is a loss of about Rs. 30,000 crore per day. The magnitude of the issue is so much and the Minister is saying that he is negotiating with the lorry owners and truckers. The point is, the Government should be pretty serious to settle the issueâ€|...(Interruptions)

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I have also given a notice on this matter.

MR. SPEAKER: Shri Radhakrishnan, only on your notice, I have requested the Minister to make a statement and he is going to make a statement tomorrow.

...(Interruptions)

SHRI K. MALAISAMY: Merely saying that negotiations are going on is not enough. The Prime Minister must take cognizance of this and the matter should be settled. The Minister should come and say about the progress made in the negotiations. There should be some progress in the matter. He should tell about the steps that he is going to take..‹ (Interruptions)

SHRI E. AHAMED : Mr. Speaker, Sir, I am very sorry. … (Interruptions)

MR. SPEAKER: Only Shri E. Ahamed's speech will go on record and nothing else will go on record.

(Interruptions) *

MR. SPEAKER: Hon. Members, please sit down.

...(Interruptions)

अध्यक्ष महोदय : मैंने आपको बहुत चांस दिया है। आप बैठिये।

...(व्यवधान)

SHRI E. AHAMED: I would like to bring to the notice of the House the same matter raised by Shri Kirit Somaiya and hon. Shri Shivraj V. Patil here, that is

about truckers strike. They have taken the people for ransom. This is anti-national. It has affected every sphere of life. The people of Kerala – which is dependent on other States for items like vegetables – are put to great hardship. ...(Interruptions)

MR. SPEAKER: This issue is already over. I asked another hon. Member not to speak on this issue.

...(Interruptions)

MR. SPEAKER: You can speak when the Minister makes the statement.

...(Interruptions)

SHRI E. AHAMED: It has become difficult for the common man to meet both the ends meet. If the Government keeps on just talking and talking, then why are you having all these laws? Why are you not taking any action to protect the interests of the people? The Government cannot function like that, soft peddling the matter. It is a very serious issue. The people are agitated. The Government should arrange vehicles for the movement of vegetables and other essential commodities. I hope the Minister will come today itself and will make the statement and will take the House and the Members into confidence.

^{*} Not Recorded.